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SO(EST)
17.2.25

At Sikulr

13/2/25

Declaration of Assets and Liabilities

Year 2025

I, JAYANTI son/daughter/wife of SHRI SUBODH KUMAR
aged 28 (approx) years, belonging to SECTION OFFICER
service and presently working as SECTION OFFICER, Bihar Legislative Assembly
give her/his below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	RS-5000/-	ANKUR SRIVASTAVA 50,000/-	SHRI SUBODH KUMAR RS-10,000/-	Smt. Harit RS-5000/-	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	RS 45,000/- as on 12 Feb, 2025 in SBI, Bihar Mandal	4 Lacs as on 12 Feb, 2025 in various banks	RS-2,59,000/- as on 12 Feb, 2025 in Central Bank Bela, Dabhunga Branch	RS-2,00,000/- as on 12 Feb, 2025 in SBI Basheopur Dabhunga Branch	Nil
(iii)	Bonds, Debentures and Shares in companies	54BJUNE31 54BSEP31-4B	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC JEEVAN ANAND Policy No- 870508695	4 Lacs in demat account.	LIC NEW Jeevan Anand Policy No- 848858043	LIC NEW Jeevan Anand Policy No- 848858042	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Motor Cycle	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-50gm of 4 lac 20gm silver 10 carat diamond	20g Gold 10g silver 10 Carat diamond	Gold-10gm worth 62000/- (approx)	Gold-40gm worth 3 lac (approx) Silver-500gm	Nil
(vii)	Other assets, such as values of claims / interests	Laptop, i-PAD, Fridge	Laptop, i-PAD	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Ankur Srivastava, Shri Subodh Kumar, Smt. Parvati

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Share in ancestral land (till date share is not defined)	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Share in ancestral land	Share in ancestral land	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in ancestral property as per HUF	Share in ancestral property	Share in ancestral property		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.23
(a)	(i) Loans from Banks	HDFC Bank	15 lac
	(ii) Loans from Financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CJCPJ6284	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

SPF/CPF/PRAN No. :-

PRAN NO- 110147020760

Gender :-

F (M/F)

Date of Birth :-

2 1 0 3 1 9 9 6 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Darbhanga, Bihar

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: ...JAYANTI...

Designation: ...SECTION OFFICER...

Department: ...Bihar Legislative Assembly, Patna

Place: Patna

Date: 13-02-24

Note:

Please sign each page of the declaration. Asst declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Jayanti
13-2-24